

Serial No. of Order	Date of Order	Order with Signature
15.	15.11.94	<p>Adjourned to 21.11.94.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p>
16	21.11.94	<p>Adjourned to 24.11.1994.</p> <p style="text-align: right;">VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>
17	24.11.94	<p>Adjourned to 29.11.1994.</p> <p style="text-align: right;">MEMBER (ADMINISTRATIVE)</p>
18.	29.11.94	<p>Adjourned to 1st week of January 1995.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p>
19	20.4.95	<p>A memo dated 29.11.1994 filed by the petitioner stating that the petitioner died long back and that the petition has become infructuous. For the reasons aforesaid this petition is dismissed as having become infructuous.</p> <p style="text-align: right;">VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>
		<p>Adj. to 21.11.94.</p> <p style="text-align: right;">Adj. to 23.11.94</p> <p style="text-align: right;">Adj. to 29.11.94</p> <p style="text-align: right;">Adj. to 28.11.94</p> <p style="text-align: right;">Adj. to 20.4.95</p>
		<p>Order No. 19 dt. 20.4.95</p> <p>Copy of the order may be given to both the Counsel.</p> <p style="text-align: right;">S.O.(S)</p>
		<p>Received copy 8/5/95</p> <p style="text-align: right;">Mr. D. S. Joshi</p>
		<p>Arh. 20/12/94 Bench.</p>
		<p>Arh. 22/11/94 Bench.</p>
		<p>Arh. 28/11/94 Bench.</p>
		<p>A memo has been filed regarding the death of the applicant filed in Ring-X.</p>
		<p>Arh. 20/12/94 Bench.</p>
		<p>Arh. 20/12/94 Bench.</p>
		<p>Arh. 20/12/94 Bench.</p>